

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB)No. 37/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		ICICI Bank Ltd. -Vs- Palogix Infrastructure Pvt. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

RESOLUTION

PROFESSIONAL

Kanishk Khetan
24/10/17

ORDER

Ld. Counsel for the Resolution Professional has filed progress report which is taken on record.

It also appears that Company Appeal (AT) (Insol) Nos. 30 of 2017, and 54 of 2017 preferred by the Corporate Debtor as well as Company Appeal (AT) (Insol) Nos. 37 of 2017 preferred by the financial creditor have been disposed of by judgement dated 20/09/2017.

List the matter on 07/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)